

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/14	IA 01/16, 20/16, 30/16, IA 17/17, IA 21/17 IA 23/17, IA 24/17 IN TP 66/16	Hearing	397/ 398	Pratap Reddy & 2 Ors. Vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. Sai Sanjan Tayi
GIRIDHAR A SAI
Advocates
9844 41438

Petitioner
in CP



2. AKSHAY JAZN
9036 789 829

Respondents
1,3,4,5

Akshay for
Hasanahalli Law Partners

3. K.V. SHYAMPRASADA
8277337959

Impleading
applicant



ORDER

Counsel for petitioner is present. Counsel for Respondents are also present.
Shri K.V.Shyamprasad filed vakalath for impleading Applicant. On the request of both the parties, the matter is list it on 12/06/2017.


Member (J)


Member (T)